

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6729
ANSWERED ON:06.05.2010
LPG CONNECTIONS
Singh Shri Radha Mohan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware that Indian Oil Corporation and Hindustan Petroleum Corporation have issued any circular regarding the number of gas connections to be retained by the consumer in a family
- (b) if so, the details thereof; and
- (c) the decision taken regarding retainment of more than one gas connection in a family ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITINPRASADA)

(a) to (c): Government has amended the Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000, vide Notification dated 10.09.2009 which inter-alia provides for only one LPG connection (alongwith DBC) in any household. Multiple LPG connections in a household are not permitted. The amendment has been made with a view to check release of multiple connections leading to diversion of the highly subsidized domestic LPG.

Government have advised Oil Marketing Companies (OMCs) namely Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) to implement the amended Control Order strictly and accordingly, nationwide advertisements were released by OMCs in leading dailies.